

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

35. IA 351/2022
IA 1242/2022
IN
C.P. (IB)/1393(MB)2020

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **22.09.2022**

Name of the Party: Sanjiv Gupta
Vs.
Sai Estate Consultants Chembur Pvt. Ltd.

Section 9, 12(2), 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Video Conference.

Both sides present.

Post this matter for hearing on **15.12.2022**.

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)